

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-1109
ANSWERED ON- 15/12/2022

DEVELOPMENT OF INFRASTRUCTURE OF PLAYGROUNDS

1109. Shri S. Selvaganabathy

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state?

(a) the funds allocated to the Union Territory of Puducherry for enhancement of basic infrastructure of playgrounds, stadia and other sports-related infrastructure during the last three years;

(b) the details of the projects sanctioned and the funds released during the said period for Puducherry, district-wise;

(c) whether new sports complexes have been constructed during the last three years; and

(d) if so, the details thereof along with the expenditure involved, State/UT-wise?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) & (b) 'Sports' being a State subject, the responsibility of enhancement of basic infrastructure of playgrounds, stadia / sports complexes and other sports-related infrastructure rests primarily with the State/Union Territory Governments. Central Government supplements their effort by bridging the critical gaps. The details of the projects sanctioned and funds released during the last three years are as under:

(in Rs. crore)

S.No.	Project	Sanctioned Amount	Funds released
1	Construction of Synthetic Athletic Track, Volleyball Court and Football field in Government Primary School, Savithri Nagar, Yanam, Puducherry.	4.02	-
2	Construction of Sports Hostel at Sports Authority of India, Training Centre, Puducherry	11.80	10.45
3	Khelo India State Centre of Excellence at Rajiv Gandhi School of Sports, Uppallam, Puducherry	0.88	0.88

(c) & (d) Under the "Creation and Upgradation of Sports Infrastructure" component of the Khelo India Scheme, this Ministry has sanctioned Rs. 583.99 crore for construction of a sports complex at Naranpura, Ahmedabad, Gujrat, in 2021-22.
